

प्राप्य ब्रूटेन अंश तक सीमित है।

(ख) सुरक्षा के विचार से, ईंधन गैस पद्धति में निश्चित दाब को बनाये रखने के लिए कुछ गैस जला देना आवश्यक है।

प्राकृतिक गैस खरीदने के लिए कम्पनियों से समझौता

4194. श्री महाराज सिंह भारती : क्या पेट्रोलियम तथा रसायन और खान तथा घातु मन्त्री यह बताने की कृपा करेंगे कि :

(क) इस समय तेल क्षेत्रों में प्रतिदिन जलाई जा रही 13 लाख घनफुट प्राकृतिक गैस खरीदने के लिए किन-किन कम्पनियों के साथ लिखित करार किये गये हैं।

(ख) ऐसी प्रत्येक कम्पनी द्वारा उक्त गैस को कितनी मात्रा में खरीदने का वचन दिया गया था और प्रत्येक कम्पनी कब तक इसको खरीदती रहेगी; और

(ग) उस अप्रयुक्त गैस की मात्रा कितनी है जो इन करारों के अन्तर्गत नहीं बिकी है तथा उसका प्रयोग करने के लिए सरकार द्वारा क्या कार्यवाही की जा रही है ?

पेट्रोलियम तथा रसायन और खान तथा घातु मन्त्रालय में राज्य मन्त्री (श्री इ० रा० चव्हाण) : (क) और (ख) . यह अनुमान है कि सदस्य महोदय का आशय आयल इण्डिया लि० द्वारा इसके आसाम के तेल क्षेत्रों में गैस जलाये जाने से है। 1968 में प्रतिदिन जलाई गई 13.1 लाख घन मीटर प्राकृतिक गैस में से 5-5 लाख घन मीटर टन गैस कम दाब की थी; जो बिक्री के योग्य नहीं है। शेष 7.6 लाख घन मीटर गैस को निम्न पार्टियों द्वारा कम खपत (रखी गई मात्राओं की तुलना में) के कारण जला दिया गया:—

1. आसाम राज्य 3.1 लाख घ. मी. प्र. दि.
विद्युत बोर्ड

2. भारतीय उर्बरक 1.8 घ. मी. प्र. दि.
निगम

3 आसाम गैस कम्पनी	2.7	„	„	„
कुल	7.6			

आयल इण्डिया और आसाम गैस कम्पनी के बीच हुये करार को, जिसके अन्तर्गत आसाम राज्य विद्युत बोर्ड तथा भारतीय उर्बरक निगम को भी 1973 के अन्त तक गैस की सप्लाई निहित है, अभी अन्तिम रूप नहीं दिया गया है।

(ग) जब विभिन्न उपभोक्ताओं के लिए इस समय रखी गई गैस की मात्रायें वास्तविक रूप में उठाई जायेंगी तब अप्रयुक्त गैस जरा सी होगी।

L. I. C. Investment in Birla Group of Concerns.

4195. SHRI S. R. DAMANI : Will the Minister of FINANCE be pleased to state :

(a) the latest figures of total investments made by the Life Insurance Corporation in the Birla Group of concerns (i) in equity and preference shares, (ii) debentures, and (iii) loans against mortgages and securities;

(b) the break up of investments under each category and the years in which made;

(c) the percentage of the investments so made to the total investments made by the Life Insurance Corporation;

(d) the return received so far on such investments; and

(e) the present market value of such shares and debentures in relation to their respective book value ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) The total investment of the LIC in Birla Group concerns as on 28.2.69 is Rs. 2237.12 lakhs.

(b) The break-up of investment categorywise is as follows :

	(Rupees in lakhs)
Debentures :	482.66
Preference Shares :	705.32
Equity Shares :	941.64
Mortgage Loans :	107.50

Information about investment made from year to year not readily available.

(c) The percentage of investment made in Birla Group concerns to the total investment made by LIC in shares and debentures including loans is 8.94%.

(d) The return in 1967-68 was as under :

Debentures	7.16%
Preference Shares	9.04%
Equity Shares	8.60%

(e) The book value and the present market value of shares and debentures are as under :

Book Value :	Rs. 2129.62 lakhs
Market Value :	Rs. 2416.06 lakhs

Unit trust Investment in Birla's Concerns

4196. SHRI S. R. DAMANI : Will the Minister of FINANCE be pleased to state :

(a) the total investments made by the Unit Trust of India in the Birla Group of concerns by way of purchase of (i) equity and preference shares, and (ii) debentures;

(b) the amount of loans sanctioned and their purposes; and

(c) the yield from the investments ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) (a) : The total investments of the Unit Trust of India in (i) equity and preference shares and (ii) debentures of

the Birla Group of Concerns as at the end of 1958 were Rs. 5.08 crores and Rs. 2.36 crores respectively.

(b) The Unit Trust is not authorised to give loans and the question does not arise.

(c) The respective yields in respect of equity shares, preference shares and debentures work out at approximately 7.7%, 9.2% and 7.1%.

Financial Assistance Given by I. D. B. I. to Birla Group of Concerns

4197. SHRI S. R. DAMANI : Will the Minister of FINANCE be pleased to state :

(a) the total financial assistance given by the Industrial Development Bank of India to the Birla Group of concerns;

(b) the purpose for which each assistance was given;

(c) the return on such assistance received so far; and

(d) whether guarantees were given by the Industrial Development Bank of India on loans obtained by this group of concerns from other sources and if so, their details ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) (a) : The total financial assistance disbursed by way of direct assistance (underwriting), refinancing and rediscounting of bills by the Industrial Development Bank of India to the industrial concerns in the 'Birla Group' since its inception in July, 1964 upto 31st January, 1969 amounted to Rs. 57 lakhs and Rs. 190 and Rs. 401 lakhs respectively aggregating to Rs. 648 lakhs.

(b) The direct financial assistance granted by the Industrial Development Bank of India to this group was for their cement, machine tools, etc., projects. The refinance assistance sanctioned was mostly for their cotton textiles, sugar, Electrical and Mechanical Engineering industries. The rediscounting facility related to sales of machinery by machinery manufacturing concerns of the group.